## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 127/16	TP 63/17	Hearing	433(e) / 433(f)	Triveni Electroplast Pvt. Ltd. Vs Rima Transformers & Conductors Pvt. Ltd. & Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

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Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner is directed to comply the relevant rules and provisions made under the I&B Code. Counsel for respondent requested time to file objections.

Both the counsels reported that negotiations are going on to settle the dispute.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)